

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 272 of 2013 &
IA-366 of 2013

Dated: 19th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jayshree Chemicals Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Shikha Ohri
Mr. Matrugupta Misra

Counsel for the Respondent (s): Mr. Rutwik Panda
Mr. Prashanto Chandra Sen
Ms. Anshu Malik
Ms. Anushruti for R-1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R-3
Mr. Aditya Panda for R-2

ORDER

The learned counsel for the Appellant has finished his arguments.

Post the matter for the reply submissions of Respondents on
09.10.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/Vg